

SHORT NOTICE QUESTION

Strike by Resident Doctors at AIIMS

SNQ.1 SHRI INDRAJIT GUPTA :

SHRI D. VENKATESWARA RAO :

Will the PRIME MINISTER be pleased to state :

(a) whether the cease-work of resident doctors at the All India Institute of Medical Sciences is still continuing;

(b) if so, whether any steps are being taken to reach a negotiated settlement; and

(c) if not, the course of action the Government propose to take to tackle the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) :

(a) No, Sir.

(b) and (c). Do not arise.

Voters List in Maharashtra

2274. SHRI MANIKRAO HODLYA GAVIT : Will the PRIME MINISTER be pleased to state :

(a) the number of persons whose name have been deleted from the voters list and who could not prove their citizenship in Maharashtra;

(b) whether similar cases have also been noticed by the Government in other States;

(c) if so, the details thereof, State-wise; and

(d) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) to (d). The information is being collected and will be laid on the Table of the House.

Five Electronic Projects

2275. SHRI SHIV SHARAN VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Department of Electronics has formulated a set of five electronic projects under the 'Members of Parliament Local Area Development' Scheme; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) and (b). Yes, Sir. The Department of Electronics in consultation with the Department of Programme

Implementation, has formulated the following five projects in the area of electronics under the Members of Parliament Local Area Development (MPLAD) Scheme:

1. Computer in Education Project : Computer in Every High School.
2. Information Footpath.
3. HAM Club in Every High School.
4. Citizen Band Radio.
5. Bibliographic Data Base Project.

The Brochure containing the details of these five projects have been circulated to all Members of Parliament.

The Department of Programme Implementation Government of India, has decided to include these projects for implementation under NPLAD Scheme if such proposals are given by Members of Parliament.

Peace Keeping Missions

2276. DR. VASANT NIWRUTTI PAWAR : Will the PRIME MINISTER be pleased to state :

(a) the total number of Indian troops deployed on UN assignment for peace keeping missions;

(b) the number of them killed in action during the last two years, mission-wise;

(c) whether any compensation has been offered to the deceased families; and

(d) if so, the details thereof, mission-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS : (SHRI MALLIKARJUN):

(a) A total of 882 personnel are presently deployed on different UN assignments for peace keeping mission.

(b) During the last two years two personnel were killed in Mozambique and 14 personnel in Somalia.

(c) and (d). A statement is attached.

STATEMENT

For the troop contingent including Staff Officers deployed in UN Peace Keeping Operations, as per UN Regulations, in cases of death, injury or illness attributable to service, UN reimburses payments made by Governments based on their National Legislations and/or Regulations. As per Government orders, death, injury or illness to the troops during the peace keeping operations will be treated as battle casualties and be covered under liberalised pensionary award. Apart from the pensionary benefits, the families would also be entitled to death benefit from Army Group Insurance if the deceased was covered. Sometimes grants are also